

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3285  
ANSWERED ON:30.11.2010  
PROVIDING DOCUMENTARY FILMS  
Vinay Kumar Alias Vinnu Shri

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government proposes to provide approved documentary films free of cost to cinema hall owners;
- (b) if so, the details thereof;
- (c) whether the Government has prepared/proposes to prepare any plan with regard to rehabilitation of various film makers and technicians and other engaged in the production of documentary films;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and other corrective measures taken by the Government for the benefit of such persons engaged in documentary films?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING(DR. S. JAGATHRAKSHAKAN)

- (a) & (b): The Government has received a proposal from the Films Division for waiver of 1% levy (1% net collection as rent) on the theatre owners for screening of approved documentary films before screening of the feature film.
- (c): There is no proposal under consideration of the Government to prepare any plan with regard to rehabilitation of various film makers and technicians and other engaged in the production of documentary films
- (d) & (e): Do not arise in view of (c) above.